

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO - 3143

ANSWERED ON 27.03.2025

Hamara Samvidhan – Hamara Swabhiman campaign

3143 # Shri Deepak Prakash:

Dr. K. Laxman:

Shri Pradip Kumar Varma:

Shri Brij Lal:

Shri Mithlesh Kumar:

Will the Minister of *LAW AND JUSTICE* be pleased to state:

- (a) the goals and purposes of the Hamara Samvidhan – Hamara Swabhiman campaign;
- (b) the total count of events held since the campaign began, encompassing sub-campaigns; and
- (c) the details thereof State-wise including the States of Jharkhand and Karnataka ?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c): The Department of Justice implemented a pan-India, year-long nationwide campaign titled ‘Hamara Samvidhan Hamara Samman’ to celebrate the 75th year of India as a Republic and the adoption of India’s Constitution. The campaign was launched from New Delhi on January 24, 2024, by the Hon’ble Vice-President of India. Following this, four regional events were organized in Bikaner, Rajasthan, on March 9, 2024, in Prayagraj, Uttar Pradesh, on July 16, 2024, in Guwahati, Assam on November, 19, 2024 and the fourth regional event in Prayagraj, Uttar Pradesh on January 24, 2025. The campaign aimed to reaffirm our collective commitment to the principles enshrined in the Constitution of India and to celebrate the shared values that bind our nation.

This nationwide initiative provided opportunities for every citizen to participate in various ways, empowering them to contribute through sub-campaigns namely: -

(i) Sabko Nyaya Har Ghar Nyaya - Under this sub-campaign, three activities were conducted which included reading of Panch Pran Pledge through the network of Village Level Entrepreneurs (VLEs) of the Common Service Centres (CSCs), in regional languages. By this activity, approx. 80,000 citizens took Panch Pran Pledge at Gram Panchayats of various States; however, the State-wise data is not maintained centrally. In order to ensure wider participation under this activity, it was also launched digitally on My Gov platform, which has witnessed participation of 1,35,848 citizens who have taken Panch Pran pledge through digital mode. The State-wise participation details in the pledge, as reflected on the My Gov platform, are at **Annexure 'A'**. The second activity under the sub-campaign was the organization of Nyaya Sewa Melas at the state level which aimed at disseminating citizen-centric services available to the public. The State-wise details of events so organised are at **Annexure 'B'**. The third activity under the sub-campaign included door-to-door awareness campaign, which was conducted by Nyaya Sahayaks in 500 Aspirational Blocks across the country. The total outreach under this activity was approx 11,000 citizens in Aspirational Blocks.

(ii) Nav Bharat- Nav Sankalp -Under this activity, online competitions such as the Samvidhan Quiz competition (designed on the provisions of the Constitution of India where 53222 citizens participated from them 1000 entries were selected), Panch Pran Rangotsav (poster-making competition where 876 citizens participated) and Panch Pran Anubhav (reel-making competition where 830 citizens participated) were organised on the MyGov platform and winners were felicitated at the 2nd Regional event held on 16.07.2024 in Prayagraj, Uttar Pradesh.

(iii) Vidhi Jagriti Abhiyan- It involved promotion of legal literacy and awareness through grassroots initiatives and educational endeavours. Under this sub-campaign there were three activities namely Gram Vidhi Chetna, Vanchit Varg Samman and Nari Bhagidaari. Under Gram Vidhi Chetna, law students were engaged in driving legal awareness activities within adopted villages under their respective pro bono clubs. Till date, more than 21,000 outreach programs have been organised through the law schools. The state-wise list of law schools that participated in the Gram Vidhi Chetna event is at **Annexure 'C'**. The activity namely, Vanchit Varg Samman and Nari Bhagidaari which envisaged to enhance awareness about various provisions of constitutional education through IGNOU and Doordarshan channels. Using these platforms of IGNOU and Doordarshan, various online workshops/webinars were organised which covered specific issue based programmes addressing various marginalized groups' rights. Vidhi Jagriti Abhiyan through its various activities has a total outreach of 70.80 lakhs citizens till date.

Statement as referred to in reply of the Rajya Sabha Unstarred Question No. 3143 (Part- c) for answering on 27-03-2025 raised by Shri Deepak Prakash and Ors MPs on Hamara Samvidhan - Hamara Swabhiman campaign

Statement containing the information of State-wise details of number of individuals who have taken Panch Pran Pledge*

S.No	Name of the States/UTs	Total No
1.	Uttar Pradesh	19214
2.	Rajasthan	18943
3.	Madhya Pradesh	11231
4.	Bihar	9066
5.	Uttarakhand	8795
6.	Maharashtra	7442
7.	Odisha	7036
8.	Jharkhand	6089
9.	Haryana	5142
10.	Jammu & Kashmir	5142
11.	Tamil Nadu	5006
12.	West Bengal	4871
13.	Chhattisgarh	4195
14.	Gujarat	3518
15.	Telangana	3518
16.	Karnataka	2841
17.	Kerala	2571
18.	Andhra Pradesh	2165
19.	Assam	1759
20.	Delhi	1624
21.	Himachal Pradesh	1488
22.	Punjab	1353
23.	Meghalaya	541
24.	Tripura	406
25.	Mizoram	406
26.	Nagaland	271
27.	Manipur	135
28.	Puducherry	135
29.	Goa	135
30.	Andaman & Nicobar Islands	135
31.	Chandigarh	135
32.	Dadra And Nagar Haveli And Daman And Diu	135
33.	Sikkim	135
34.	Ladakh	135
35.	Arunachal Pradesh	135
36.	Lakshadweep	0
	TOTAL	135848

*Source My Gov platform - <https://pledge.mygov.in/panch-pran/>

Statement as referred to in reply of the Rajya Sabha Unstarred Question No. 3143 (Part- c) for answering on 27-03-2025 raised by Shri Deepak Prakash and Ors MPs on Hamara Samvidhan - Hamara Swabhiman campaign			
Statement containing the information of State-wise details of State Level Tele-Law Events-Nyaya Sewa Mela			
Sr. No.	Name of the States/UTs	Date	No. of participants
1.	Andhra Pradesh	3/5/2024	600
2.	Assam	2/23/2024	500
3.	Bihar	3/11/2024	400
4.	Chhattisgarh	3/6/2024	850
5.	Goa	2/21/2024	350
6.	Gujarat	3/5/2024	1200
7.	Haryana	3/18/2024	350
8.	Himachal Pradesh	3/28/2024	260
9.	Jammu and Kashmir	3/5/2024	600
10.	Jharkhand	3/6/2024	800
11.	Karnataka	2/28/2024	700
12.	Kerala	3/7/2024	500
13.	Ladakh	3/9/2024	180
14.	Madhya Pradesh	2/26/2024	1200
15.	Maharashtra	3/7/2024	700
16.	Meghalaya	3/4/2024	200
17.	Mizoram	3/8/2024	300
18.	Nagaland	3/7/2024	200
19.	Odisha	3/6/2024	550
20.	Punjab	3/15/2024	350
21.	Rajasthan	3/09/2024	900
22.	Tamil Nadu	3/6/2024	450
23.	Telangana	3/7/2024	450
24.	Uttar Pradesh	3/11/2024	700
25.	Uttarakhand	3/1/2024	360
TOTAL			12750

Statement as referred to in reply of the Rajya Sabha Unstarred Question No. 3143 (Part- c) for answering on 27-03-2025 raised by Shri Deepak Prakash and Ors MPs on Hamara Samvidhan - Hamara Swabhiman campaign

Statement containing the information of State-wise details of Law Schools under Gram Vidhi Chetna of the Vidhi Jagriti Abhiyan sub-campaign

S.No	States Covered	Law Schools
1	Andhra Pradesh	K.L.E.F. College of Law Guntur, Andhra Pradesh
2		Damodaram Sanjivayya National Law University, Vishakhapatnam
3		Vignan Institute of Law, Guntur, Andhra Pradesh
4	Arunachal Pradesh	Jarbom Gamlin Government Law (JGGL), Itanagar
5		School of Law and Judicial Sciences, Apex Professional University (APU), Medog, Nyingchi
6	Assam	The National Law University and Judicial Academy, Assam
7	Bihar	Central University of South Bihar, Gaya
8		Chanakya National Law University, Patna
9	Chandigarh	UILS, Chandigarh University Mohali Punjab
10		NMIMS Deemed to be UNIVERSITY Chandigarh Campus, Chandigarh
11		Department of Law, Panjab University, Chandigarh
12	Chhattisgarh	Faculty of Law, Kalinga University Raipur
13		Department of Law, Guru Ghasidas Vishwavidyalaya, Bilaspur (C.G.)
14		Amity University Raipur, Raipur, C.G
15		Hidayatullah National Law University, Raipur
16	Goa	V. M. Salgaocar College of Law, Panaji
17	Gujarat	Faculty of Law, Marwadi University, Rajkot, Gujarat
18		Gujarat National Laws University, Gandhinagar
19		Institute of law, Nirma University, Ahmedabad
20		Parul Institute of Law, Parul University, Vadodra
21		GLS law college, Ahmedabad
22		School of Law, Forensic Justice, and Policy Studies, National Forensic Sciences University, Gandhinagar
23		UWSL, Karnavati University, Gandhinagar
24	Haryana	Dr. B.R. Ambedkar National Law University, Sonipat, Haryana
25		Geeta Institute of Law, Panipat
26		Institute of Law, Kurukshetra
27		Jindal Global Law School, O.P. Jindal Global University, Sonipat, Haryana
28		SOL, the NorthCap University, Guragon
29		School of Law G D Goenka University, Gurugram, Haryana
30		SGT University, Gurugram, Haryana
31		School of Legal Studies, K.R. Mangalam University, Gurugram, Haryana
32	Himachal Pradesh	Himachal Pradesh National Law University, Shimla, Himachal Pradesh
33	Jammu & Kashmir	Kashmir Law College, Nowshera, Srinagar

34		School of Legal Studies, CUK, Ganderbal
35	Jharkhand	National University of Study and Research in Law, Ranchi
36	Karnataka	National Law School of India University, Bengaluru
37		School of Law, Presidency University, Rajanakunte, Yelahanka, Bengaluru
38		School of Law R V University, Bengaluru, Karnataka
39		School of Legal Studies, REVA University Bengaluru
40	Kerala	National University of Advanced Legal Studies, Kochi
41	Madhya Pradesh	Dharmashastra National Law University, Jabalpur
42		Amity Law School, Gwalior Gwalior, MP
43		Jagran Lake City University Bhopal
44		Faculty of Law, Oriental University, Indore
45		National Law Institute University, Bhopal
46		School of Law NMIMS, Indore, Indore, M.P
47		ITM University Gwalior, Gwalior, MP
48		School of Law and Public Policy, Avantika University, MP
49	Maharashtra	Faculty of Law, Vishwakarma University, Pune (Maharashtra) Pune, Maharashtra
50		Maharashtra National Law University, Aurangabad
51		Maharashtra National Law University, Mumbai
52		Symbiosis Law School, Nagpur
53		Symbiosis Law School, Pune
54		Des Navalmal Firodia Law college Pune
55		Narayanrao Chavan Law College, Nanded, Maharashtra
56		Maharashtra National Law University, Nagpur
57	Manipur	Royal Academy of Law, Manipur
58	Meghalaya	Department of Law North-Eastern Hill University Shillong
59		National Law University, Meghalaya
60	Mizoram	Govt. Mizoram Law college, Aizwal
61	Nagaland	Kohima Law College, Kohima
62	New Delhi	Fairfield Institute of Management and Technology-School of Law Kapas Hera, New Delhi
63		School of Law, Forensic Justice, and Policy Studies (NFSU) Delhi Campus, Rohini
64		Faculty of Law, University of Delhi
65		Dept of Law, Maharaja Agrasen Institute of Management Studies (MAIMS), Rohini, New Delhi
66		Jamia Millia Islamia (A Central University), New Delhi
67		National Law University, Delhi
68		Vivekananda School of Law & Legal Studies (VSLLS), VIPS University, New Delhi
69		Chander Prabhu Jain College of Higher Studies & School of Law, Narela, Delhi
70		Hamdard Institute of legal studies & research (HILSR), Jamia Hamdard University
S.No		States Covered
71	Odisha	P.G. Department of Law, Berhampur University Bhanjabihar, Odisha

72		BIRLA School of Law, BIRLA Global University, Bhubaneswar
73		KIIT School of Law, KIIT University, Bhubaneswar
74		National Law University, Odisha, Cuttack
75	Punjab	Central University of Punjab, Bathinda
76		Rajiv Gandhi National University of Law, Patiala, Punjab
77	Rajasthan	Faculty of Law, Vivekananda Global University (VGU), Jaipur (Rajasthan)
78		Department of Legal Studies Banasthali Vidyapith, Banasthali, Rajasthan
79		Amity Law School, Amity University Jaipur
80		National Law University, Jodhpur, Jodhpur
81		School of Law, Manipal University Jaipur
82	Sikkim	Sikkim Government Law College, Gangtok
83	Tamil Nadu	Saveetha College of Law, Saveetha University, Chennai
84		School of Law, SASTRA Deemed to be University
85		Tamil Nadu National Law University, Trichy
86		KMC College of Law, Tirrupur, Tamil Nadu
87	Telangana	NALSAR University of Law, Hyderabad
88	Tripura	ICFAI Law School, Tripura
89		National Law University, Tripura
90	Uttar Pradesh	Shaheed Bhagat Singh Law College, Bithoor, Kanpur
91		School of Law, CHRIST (Deemed to be University) Delhi NCR campus, Ghaziabad, Uttar Pradesh
92		Asian Law College Noida, Uttar Pradesh
93		University of Lucknow, Lucknow, UP
94		Atal Bihari Vajpayee School of Legal Studies
95		Dr. Ram Manohar Lohia National Law University, Lucknow
96		School of Law, Bennett, University, Greater Noida
97		Sharda School of Law, Sharda university, Greater Noida
98		SOL Galgotias University, Greater Noida
99		Symbiosis Law School, Noida
100		Maharishi Law School Maharishi University of Information Technology, Noida, U.P
101		School of Law, Justice & Governance, Gautam Buddha University, Greater Noida, U.P
102		School of Law and Constitutional Studies (SLCS), Shobhit Institute of Engineering and Technology, Meerut, UP
103		Law School, BHU, Varanasi, UP
104	Uttarakhand	Law College Dehradun Uttaranchal University
105		School of Law, UPES, Dehradun
106	West Bengal	Department of Law, SKBU Purulia
107		Rajiv Gandhi School of Intellectual Property Law, Indian Institute of Technology, Kharagpur
108		The West Bengal National University of Juridical Sciences, Kolkata
109		Govt. Centre of legal Education, Hooghly